

File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Date: 11th June 2021

ORDER

The Central Government vide letter no. A-45011/49/2019-Ad.IV-MCA dated 09.06.2021 appointed of Shri Bhaskara Pantula Mohan, Member (Judicial) Amaravati Bench as Acting President of NCLT. Therefore, NCLT Amaravati Bench is hereby rescheduled as under:

Bench at NCLT, Amaravati at Hyderabad

Shri Bhaskara Pantula Mohan, Member (Judicial)

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

The Bench shall sit on every Friday & Saturday from 18.6.2021 to till further order

This is in modification of Order of even number dated 8.6.2020.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. All Bar Councils.